

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.107/ BB/2017	-	For rejoinder filing & objections	Rule-4 of IB	Edelweiss Asset Reconstruction Company Ltd. Vs Live 100 Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SUCHITRA VALJEE 9820082993	EDELWEISS ARC	SVAYOS.
	ADITYA PATEL 9533195405	CORPORATE DEBTOR	Aditya P

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Objections are filed on behalf of Corporate Debtor/Respondent along with annexure. M/s Keystone Partners filed vakalath for Corporate Debtor/Respondent. List it on 27/11/2017.


Member (T)


Member (J)